

EDUARDO FALEIRO): (a) and (b). RBI has reported that the number of sick small scale industrial units State-wise and the amount

outstanding against them as per the half yearly return submitted by State Bank of Indore are indicated below:

Period	Uttar Pradesh		Maharashtra		Madhya Pradesh		<i>(Rs. in crores)</i> Total	
	Units	O/s	Units	O/s	Units	O/s	Units	O/s
1	2	3	4	5	6	7	8	9
December, 1986	1	0.06	2	0.44	149	5.49	152	5.95
June, 1987	1	0.05	2	0.45	157	7.77	160	8.27
December, 1987	2	0.11	2	0.45	153	8.11	157	8.67
	4	0.22	6	1.34	459	21.37	469	22.93

Change in name of Pune-Ahmedabad Express

2680. DR. V. VENKATESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have recently started a Pune-Ahmedabad Express;

(b) whether there is any proposal to change the name of this train;

(c) whether Government have received any memorandum from the Deccan Passengers Association (Solapur) in this regard; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir, with effect from May, 1989.

(b) to (d). Representations for changing the name of the train have been received but there is a proposal at present.

Channelisation of Financial Activities by NRIs through Indian Banks

2681. SHRIMATI BASAVARAJESHWARI: Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have urged all foreign and non-resident Indians interested in India to channelise their financial activities through Indian banks;

(b) if so, whether the NRIs have agreed in this regard;

(c) the number of NRIs who have agreed to the suggestion of Union Government; and

(d) the steps being taken to encourage NRIs in this regard?

THE MINISTER OF STATE OF IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). Government has formulated various schemes such as FCNR, NRE, accounts and Portfolio in-

vestment by NRIs for attracting foreign NRI investments which are operated through banks. The banks made an effort, as part of their marketing strategy, to channelise NRI deposits into Indian banks. There is no specific directive in this regard.

Financial Position of Karnataka

2668. SHRIMATI BASAVARAJESWARI: Will the Minister of FINANCE be pleased to state:

- (a) whether the finance position of the Karnataka has improved recently;
- (b) if so, the extent thereof;
- (c) the steps taken to introduce economy drive in the State; and
- (d) to what extent they have succeeded?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (d). These have been dealt with in the statement made by the Minister of State in Ministry of Finance on 31st July, 1989 while presenting to the House the Budget of the State of Karnataka for the year 1989-90.

Railway Projects in Karnataka

2683. SHRIMATI BASAVARAJESWARI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Union Government propose to undertake the pending railway projects in Karnataka;
- (b) if so, the total number of such projects that will be undertaken during 1989-90; and
- (c) the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). West Coach Line between Mangalore and Roha is one of the pending projects, which is partly in Karnataka. During 1989-90, Mangalore-Udupi (69km) section of the above line has been approved at a cost of Rs. 52.6 crores with an outlay of Rs. 0.50 crore. None of the other pending proposals is being undertaken during 1989-90.

Development of Ground Water Resources

2684. SHRI RADHAKANTA DIGAL: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether great stress had been laid on the development of ground water in Seventh Plan;
- (b) if so, the target set for that purpose for the Seventh Plan;
- (c) the steps taken to achieve that target; and
- (d) the various steps taken in 7th Plan period for the development of ground water resources?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) to (d). Considerable emphasis has been given to Ground Water Development during the Seventh Plan period. A target for creating an additional irrigation potential of 7.1 million hectares was set against which the likely achievement would be 6.98 m ha. Some of steps taken include (i) Regular Monitoring of the programme at the national level (ii) Ground Water Service, investigations, assessment and exploratory drillings carried out by State and Central